



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,22nd March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
20	WA/102/2024 CAVT. NO.03252/024, B/O, CAVT./325/2024	KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 2 ORS Versus JAYANTA KUMAR SARMA AND ANR	MR. K N CHOUDHURY MR. P J PHUKAN	MR. M K CHOUDHURY MR. M SARMA SC, U G C FOR CAVEATOR
	WITH I.A.(Civil)/921/2024 in WA/102/2024	KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 2 ORS Versus JAYANTA KUMAR SARMA AND ANR	MR. K N CHOUDHURY MR. P J PHUKAN	MR. M K CHOUDHURY MR. M SARMA SC, U G C FOR CAVEATOR
21	WP(C)/1695/2024 B/O	MD. TAMANNA E RASSULL Versus STATE BANK OF INDIA AND 2 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MR. A. ALI MR. JITU SAIKIA	

LEAVE NOTE OF ADVOCATES FOR 22/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
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13)	MD M S ALI	19-03-2024	To	22-03-2024
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18)	S BORGOHAIN	20-03-2024	To	22-03-2024
19)	MR D K BORDOLOI	21-03-2024	To	22-03-2024
20)	MR. K P PATHAK	22-03-2024	To	05-04-2024
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25)	MR. M DUTTA	27-03-2024	To	28-03-2024



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COURT NO: 2

[THIS BENCH WILL SIT AFTER RISING OF THE HONOURABLE
DIVISION BENCH-I, ONLY IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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TO BE SPOKEN TO

1	WP(C)/5834/2017 FIXED	JAI PRAKASH SARMA Versus THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS.	DR.B AHMED MS. N SHYAMAL MR A KALITA MR.N HAQUE MR. U K NAIR MRK UDDIN MR.A K AZAD MR.A U AHMED	MS. N MODI,R S DUTTA,R MR. S DUTTA, SR.ADV.R C SHARMA,R R A HAZARIKA
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
43	WP(C)/3444/2018 FIXED	HANUFA BIBI AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
41	WP(C)/4779/2023 B/O, WITH OFFICE NOTE	DEEPA SAIKIA @ DIPA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MRS. K K CHOUDHURY	MRS. A GAYAN SC, WATER RESOURCE
ORDERS				
42	Cont.Cas(C)/269/2023 FIXED	FULCHAND HOQUE Versus BIKRAM KAIRI AND 2 ORS.	MR. M R KHANDAKAR	MR. M NATH (R-1) MR. J HANDIQUE (r-2) MR. K KONWAR MR. A BHATTACHARJEE (R-1) D J CHAKMA (R-1) GA, ASSAM
43	WP(C)/5375/2023 B/O	M/S ZANA ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. J HATIMURIA	GA, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
20	Crl.A./164/2023 WITH OFFICE NOTE, LCR FILES, B/O	RAHIM ALI SHEIKH @ RAHIM ALI @ RAHIMUDDIN TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
	WITH I.A.(Crl.)/397/2023 in Crl.A./164/2023	RAHIM ALI SHEIKH @ RAHIM ALI @ RAHIMUDDIN TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
21	Crl.A./369/2023 O Y 8 M O D :WITH LCR 4 FILES, FIXED	MOHUR UDDIN @ MOHURUDDIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR R ALOM MR. A AHMED MR. I U CHOWDHURY MR. L MIAH	PP, ASSAM
	WITH I.A.(Crl.)/926/2023 in Crl.A./369/2023	MOHUR UDDIN @ MOHURUDDIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR R ALOM MR. A AHMED MR. I U CHOWDHURY MR. L MIAH	PP, ASSAM
22	I.A.(Crl.)/846/2023 WITH LCR 3 FILES, P.B.-2, FIXED in Crl.A./342/2022	SAIMUDDIN SK Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM
	WITH Crl.A./342/2022	SAIMUDDIN SK Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

41	WP(C)/3820/2023 B/O	BANESWAR BEZBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MS P AGARWAL SC, U G C
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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[THIS BENCH WILL SIT AT 2:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	WP(C)/762/2024 AT 2:00 PM	JOYNAB BIBI AND 17 ORS. Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM DY.S.G.I.
	WITH I.A.(Civil)/812/2024 in WP(C)/762/2024	JOYNAB BIBI AND 17 ORS. Versus THE UNION OF INDIA AND 10 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, ASEC
2	WP(C)/844/2024	NOOR NAHAR JIYA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. B RAHMAN	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/776/2024 in WP(C)/844/2024	NOOR NAHAR JIYA AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN SC, ASEC	SC, P AND R.D.
3	WP(C)/1161/2024	SHAMSUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, ASEC
4	WP(C)/1232/2024	HASINA BEGUM AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, ASEC
5	WP(C)/1352/2024	PINTU KALINDI AND 34 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM SC, ASEC
6	WP(C)/1485/2024 AT 2:00 PM	TAHERA BEGUM AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM S PAUL	SC, P AND R.D. GA, ASSAM SC, ASEC

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LEAVE NOTE OF ADVOCATES FOR 22/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
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13)	MD M S ALI	19-03-2024	To	22-03-2024
14)	MR. B NATH	22-03-2024	To	05-04-2024
15)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
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18)	S BORGOHAIN	20-03-2024	To	22-03-2024
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20)	MR. K P PATHAK	22-03-2024	To	05-04-2024
21)	MR. A C SARMA	21-03-2024	To	28-03-2024
22)	MS N SAIKIA	22-03-2024	To	29-03-2024
23)	MR. S R GOGOI	23-03-2024	To	30-03-2024
24)	MR. P MAHANTA	24-03-2024	To	29-03-2024
25)	MR. M DUTTA	27-03-2024	To	28-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,22nd March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
52 AB/569/2024 B/O	RAJIV GUPTA Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
MOTION (BA)			
53 Bail Appln./870/2024 B/O	NUREJA BEGUM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
54 Bail Appln./882/2024 B/O	HEMANTA KUMAR DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR P DOLEY	PP, ASSAM
ADMISSION			
55 Crl.Pet./228/2024 B/O	KAILASH DAS Versus THE STATE OF ASSAM AND ANR	P ADHIKARI MR A K AZAD H R KHAN	PP, ASSAM
BAIL HEARING (BA)			
56 Bail Appln./251/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	IMAN ALI Versus THE STATE OF ASSAM	MR. K H SAIKIA MR A HAWARI	PP, ASSAM
57 Bail Appln./576/2024 WITH OFFICE NOTE, FIXED	AJMAL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. A PARAMANIK P. KALITA	PP, ASSAM
58 Bail Appln./730/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAJA ALI Versus THE STATE OF ASSAM AND ANR.	MR. M ALI MR J. ISLAM H R KHAN	PP, ASSAM
59 Bail Appln./759/2024 WITH OFFICE NOTE, FIXED	JAMINA BEGUM AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR P K KALITA	PP, ASSAM
60 Bail Appln./761/2024 WITH OFFICE NOTE, FIXED	DEVENDRA SINGH Versus THE STATE OF ASSAM AND ANR	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/03/2024

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[For Friday,22nd March 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
45 WP(C)/6262/2021 B/O	GO-002092W RAM MILAN Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	ASSTT.S.G.I.
MOTION			
46 WP(C)/1693/2024 B/O	ACHYUT DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MR. U P CHALIHA MS M ROY	GA, ASSAM
47 WP(C)/1710/2024 B/O	DR. DILIP SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR. S CHETRY	SC, A.H and V. DEPT.

LEAVE NOTE OF ADVOCATES FOR 22/03/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	CRP/32/2024 FIXED	NEW INDIA ASSURANCE CO. LTD., Versus M/S MALPANI INDUSTRIES	MR. D MOZUMDER MR. R K BHATRA MS P HAJURI N DHAR	
50	CRP(IO)/107/2024 FIXED	MILANTI DOLLEY PATIR Versus SUREN CHANDRA PATIR	MR. D K SHARMA MS. S BISWAS	
ORDERS				
51	CRP/33/2022 B/O	BAKHAL RAMCHYARI Versus THE ROYAL INSURANCE CORPORATION OF BHUTAN AND 2 ORS.	MR I HAQUE	MR. R K D CHOUDHURY DY.S.G.I.
52	I.A.(Civil)/2699/2022 B/O in CRP/9886/2022	ON THE DEATH OF LATE DHAJENDRA CH. SINGHA, HIS LEGAL HEIRS AND ORS Versus MD. MOTIOR RAHMAN AND ORS	MR D C NATH MR. C SHARMA MS. A RANA	MR. A C SARMA (r-1,2) MS. R CHOUDHURY (R-4.2 TO 4.5, 4.7,4.8) MR G BHARADWAJ (r-1,2) MR B DEORI (r-1,2) MS. B. HAZARIKA (R-4.2 TO 4.5, 4.7,4.8) MR N BRAHMA (r-1,2)
	WITH CRP/9886/2022 (Filing Number)	ON THE DEATH OF LATE DHAJENDRA CH SINGHA HIS LEGAL HEIRS DWIP NARAYAN SINGHA AND 2 ORS Versus MD. MOTIOR RAHMAN AND 5 ORS (F)	MR D C NATH	
53	I.A.(Civil)/200/2024 B/O in CRP/224/2024	ASSAM VALLEY EDUCATION SOCIETY AND ANR Versus MRS. RABIYA AHMED AND ANR	MR M HAQUE G UDDIN P ADHIKARI MR A K AZAD	MR. A BISWAS MR R KALITA
	WITH CRP/224/2024 (Filing Number)	ASSAM VALLEY EDUCATION SOCIETY AND ANR Versus RABIYA AHMED AND ANR (E)	G UDDIN	
54	I.A.(Civil)/919/2024 (CONNECTED WITH ITEM NO. 13 IN THE DAILY CAUSE LIST) in RSA/45/2024	ASKAR ALI Versus NABIULLAH SHEIKH AND ANR	MR. I ALAM Ms. R. R. BORAH MR. T SK	GA, ASSAM

55 I.A.(Civil)/922/2024
(CONNECTED WITH ITEM NO. 11
IN THE DAILY CAUSE LIST)
in FAO/12/2024

SHARMILA VIJAY SHETTY
Versus
B AND A LIMITED AND 2 ORS

MR B KAUSHIK
MR. S HAZARIKA

SC, HDFC BANK

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LEAVE NOTE OF ADVOCATES FOR 22/03/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
54	Bail Appln./879/2024 B/O	DEBALINA PHUKAN Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P DUTTA	PP, ASSAM
<u>ADMISSION</u>				
55	Crl.Pet./1119/2022 B/O	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M AHMED A RAHMAN MD I H LASKAR MR. R A MAZUMDER	MR. J ISLAM (R-2) MR. A HUSSAIN (R-2) MR. N A MAZARBHUIYA (R-2) MR. M ROHMAN (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
56	Bail Appln./3641/2023 WITH CASE RECORD(SCANNED COPY), B/O	JAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	PP, ASSAM
<u>ORDERS</u>				
57	Crl.A./395/2023 WITH OFFICE NOTE, LCR 5 FILES, B/O	ROHAM ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/1027/2023 in Crl.A./395/2023	ROHAM ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
58	Crl.Pet./116/2024 B/O	RAKIBUL MIYA @ RAKIBUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	WP(C)/1599/2024 FIXED	EXIMCORP INDIA PRIVATE LIMITED Versus THE UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, B I S MR B PATHAK (r-4) MR B HAZARIKA (r-4) MR V KUMAR (r-4) MS M TIWARI (r-4) MR. M SHARMAH (r-4) MR. T NATH (r-4) DY.S.G.I.
54	WP(C)/1609/2024 FIXED	HABIL UDDIN KHAN Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, P AND R.D. GA, ASSAM
55	WITH WP(C)/592/2024	HABIL UDDIN KHAN Versus THE DISTRICT COMMISSIONER, GOALPARA AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, P AND R.D. DEPT. GA, ASSAM
56	WP(C)/1689/2024 B/O	BABUL HUSSAIN AND 129 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
57	WP(C)/1702/2024 B/O	GURU PRASAD SATNAMI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR S GAUTAM	GA, ASSAM SC, REVENUE
58	WP(C)/1703/2024 B/O	RAJIB GUPTA Versus UNION OF INDIA AND 3 OTHERS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
59	WP(C)/1704/2024 B/O	M/S NORTH EAST GLASS INDUSTRIES Versus THE UNION OF INDIA	MR. D GOSWAMI MS. M L GOPE MS. N HAWELIA MR S K SAHA	SC, GST DY.S.G.I.
60	WP(C)/1707/2024 B/O	MIR SIRAJUL HOQUE AND 388 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR A W AMAN MR. J ABBAS MR M HANDIQUÉ	GA, ASSAM SC, REVENUE

61	WP(C)/1709/2024 B/O	M/S NORTH EAST GLASS INDUSTRIES Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
BAIL HEARING (BA)				
62	Bail Appln./600/2024 FIXED, WITH OFFICE NOTE	BISHAL DEBBARMA Versus UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
HEARING				
63	WP(C)/4705/2013 FIXED	M/S ROYAL COAL PRODUCTS and ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MS.T TALUKDAR	MR.M Z AHMED MS.B DUTTA GA, ASSAM MR.A M DUTTA MR.S K SHARMA DR. B AHMED(SC, INDUSTRIES)
64	WITH WP(C)/520/2015	M/S SAHAI SARAN COKE COAL and ANR Versus THE STATE OF ASSAM AND 12 ORS	MRG P BHOWMIK MR.B DEB MR.R HAZARIKA	MR.M Z AHMED DR. B AHMED (SC, INDUSTRIES DEPT.) GA, ASSAM SC, COAL INDIA

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9)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
10)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
11)	MS. B M CHETRI	15-03-2024	To	25-03-2024
12)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
13)	MD M S ALI	19-03-2024	To	22-03-2024
14)	MR. B NATH	22-03-2024	To	05-04-2024
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16)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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18)	S BORGHAIN	20-03-2024	To	22-03-2024
19)	MR D K BORDOLOI	21-03-2024	To	22-03-2024
20)	MR. K P PATHAK	22-03-2024	To	05-04-2024
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24)	MR. P MAHANTA	24-03-2024	To	29-03-2024
25)	MR. M DUTTA	27-03-2024	To	28-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,22nd March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
9	W.P.(Cri.)/3/2024 AT 2:00 PM	M/S ECHO MOTORS AND AUTOMOBILES PRIVATE LIMITED AND ANR Versus THE STATE OF GUJRAT	MR. S N TAMULI MS P DEKA	GA, ASSAM
BAIL HEARING (BA)				
10	Bail Appln./471/2024 WITH OFFICE NOTE, FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR H ROHMAN	PP, ASSAM
BAIL HEARING				
11	AB/547/2024 WITH OFFICE NOTE, FIXED	RAKIBUL MIYA @ RAKIBUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
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[For Friday,22nd March 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
50	Crl.Rev.P./106/2024 FIXED	JITUMANI DAS Versus DHANJIT DAS	MR M AHMED MR. M HUSSAIN A. K. KANU	
51	Crl.Pet./309/2024 FIXED	FRANCIS SANGMA Versus THE STATE OF ASSAM AND 2 ORS	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
ADMISSION				
52	Crl.Pet./631/2023 (AT 2:00 PM), FIXED	MANGAL CHAUHAN AND 2 ORS Versus RINA RAI CHAUHAN	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MS. R DEVI	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA
53	Crl.A./84/2024 FIXED	NURUL ALI @ PARA Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR A AHMED U U KHAN	PP, ASSAM
	WITH I.A.(Crl.)/290/2024 in Crl.A./84/2024	NURUL ALI @ PARA Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR A AHMED U U KHAN	PP, ASSAM
ORDERS				
54	I.A.(Crl.)/939/2023 WITH LCR 4 FILES, FIXED in Crl.A./404/2019	AHED ALI Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM
	WITH Crl.A./404/2019	AHED ALI Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY MR H M R HOQUE D HUSSAIN	MR. B DEKA(R-2) MS. S BORO(R-2) MR B PAUL(R-2) MR S ISLAM(R-2) MS. K MITRA(R-2) PP, ASSAM
	WITH I.A.(Crl.)/891/2019 in Crl.A./404/2019	AHED ALI Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR H M R HOQUE	PP, ASSAM
55	I.A.(Crl.)/179/2024 (AT 2:00 PM), FIXED in Crl.A./277/2022	PAPPU SINGH, Versus THE STATE OF ASSAM	MS. S K NARGIS	PP, ASSAM

WITH
[CrI.A./277/2022](#)

PAPPU SINGH
Versus
THE STATE OF ASSAM AND ANR.

MS. S K NARGIS
M. RAHMAN
MS. A MESEN

PP, ASSAM

WITH
[I.A.\(CrI.\)/666/2022](#)
in CrI.A./277/2022

PAPPU SINGH
Versus
THE STATE OF ASSAM AND ANR.

MS. S K NARGIS
M. RAHMAN
MS. A MESEN

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/03/2024

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सत्यमेव जयते

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE BUDI HABUNG****COURT NO: 25****[MAC APPEAL AND MFA MATTERS MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
31 MACApp./241/2017 WITH LCR, B/O	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI LOVITA BARUAH and and 2 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MR.A K GUPTA(R-1) MR.R S MISHRA(R-1)
32 MACApp./461/2017 WITH LCR, B/O	THE RELIANCE GENERAL INSURANCE CO. LTD Versus MD TAZ UDDIN and ANR	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MR. M TALUKDAR MR. A SHAKIL
33 MACApp./521/2018 WITH LCR, B/O	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI TULU ROY AND 4 ORS	MR. A J SAIKIA MR.N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	MR. S S ROY
ORDERS			
34 MC/995/2014 IN MAC.APP. SL.NO. 220727, BY SLIP	SMTI LALITA DEVI AGARWAL and 5 ORS, Versus THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS,	MRJ C GAUR MS.J CHOUDHURY MR.D CHAKRABORTY	MS.N MODI MSP DEHINGIA MR.A TALUKDAR MR.K K BHATTA MS.M CHOUDHURY MR.K K BHATTACHARYYA MR.S DUTTA MR.C SHARMA
HEARING			
35 MFA/76/2016 CAVT. NO. 812/2016 (AT 2:00 PM), WITH LCR, FIXED	THE UNION OF INDIA and ANR Versus M/S NUMALIGARH REFINERY LTD	DR. B N GOGOI	MR. K P MAHESWARI MR. A GOGOI FOR CAVEATOR MR. M SHARMA
36 MACApp./179/2020 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI DIPIKA SURIN AND 5 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR A CHOUDHURY MR A K AZAD (R-5) MR. R Deka MS S DEVI (R-5) S I AKAND
WITH CO/7/2021 in MACApp./179/2020	SMTI. DIPIKA SURIN AND 3 ORS. Versus UNITED INDIA INSURANCE COMPANY LTD.	MR A CHOUDHURY MR. R Deka S I AKAND	MR. R GOSWAMI MR P BORTHAKUR

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[For Friday,22nd March 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
55 WP(C)/1690/2024 B/O	BOALIPAR NIZAMIA ALIA MADRASSA MANAGING COMMITTEE Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. R A MAZUMDER MR N A MAZARBHUIYA MS. S SAHNAZ	GA, ASSAM SC, SEC. EDU. SC. WAKF BOARD
56 WP(C)/1701/2024 B/O	LAKSHI RAM KALITA Versus THE STATE OF ASSAM AND 14 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, BTC
ADMISSION			
57 WP(C)/2979/2023 B/O	OMAR ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM	GA, ASSAM MR M Z SHAH (R-6) SC, SEC. EDU.
ORDERS			
58 I.A.(Civil)/907/2024 B/O in WP(C)/1095/2024 WITH WP(C)/1095/2024	MD. SAIFUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS JAHANGIR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. Z HAMMAD MR. J KALITA DIKSHITA DEKA	GA, ASSAM DIKSHITA DEKA SC, SEC. EDU. GA, ASSAM SC, SEC. EDU.
HEARING			
59 WP(C)/1981/2014 FIXED	THE MANAGEMENT OF ASSAM CO- OPERATIVE JUTE MILLS LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	GA, ASSAM MR.R BARUAH MS.A VERMA MR.B GOGOI MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY
60 WP(C)/2811/2014 BY SLIP	APURBA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR.B K DAS MRG JALAN	MS N NATH (R5) GA, ASSAM MR. M DUTTA (R5)

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LEAVE NOTE OF ADVOCATES FOR 22/03/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>			
47 AB/740/2024 B/O	SANIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
<u>MOTION (BA)</u>			
48 Bail Appln./884/2024 B/O	MD. SHA ALAM KHANDAKAR @ SAH ALAM KANDAKAR AND ANR. Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI	PP, ASSAM
<u>MOTION</u>			
49 Crl.Pet./222/2024 B/O	AKLIMA BEGUM Versus THE STATE OF ASSAM AND ANR	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	PP, ASSAM
50 Crl.Pet./343/2024 B/O	MULCHAND BHERULAL CRUSHING PRIVATE LIMITED AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. P K GARODIA MR D SARMA	PP, ASSAM
51 AB/785/2024 B/O	SIRAJ UDDIN LASKAR AND 5 ORS. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
<u>BAIL HEARING (BA)</u>			
52 Bail Appln./696/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	UTJAL BEZBARUAH @ UJJAL Versus THE STATE OF ASSAM	MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING	PP, ASSAM
<u>ORDERS</u>			
53 I.A.(Crl.)/288/2024 AB 682/2024(D/O), B/O in AB/682/2024	Sagar Baruah Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR FRIDAY THE 22ND DAY OF MARCH, 2024]

BEFORE

HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA

[COURT NO: 14]

[AT 02:00 P.M.]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT THE PRINCIPAL SEAT AT 2:00 PM]**

ORDERS

1 I.A.(CRL.) 17/2024 VIJAY KINO TABO GYADI PP OF AP
IN AB 53(AP)/2024(D/O) **VERSUS**
THE STATE OF AP AND ANR.